

at about 70 per cent capacity during the strike period. These strikers did not create any serious crisis.

(c) Managements try to resolve industrial disputes through negotiations with the recognised unions. If such negotiations do not succeed, managements follow the machinery prescribed for disposal of such disputes under the Industrial Disputes Act.

(d) The demands raised by the recognised union of Koyali Refinery have been considered. Negotiations with the recognised union in ONGC are continuing. Though no cooperative committees have been constituted bilateral discussions are held whenever necessary.

#### **Setting up of High Court in Goa, Daman and Diu**

3182. SHRI EDUARDO FALEIRO: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are aware that there is a strong demand from the people of Goa, Daman and Diu for setting up a full fledged High Court in that territory; and

(b) steps Government have taken or propose to take in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) There have been some demands in the past for setting up a full-fledged High Court in Goa, Daman and Diu. However, in August, 1975 the Goa Administration informed the Government of India that they were not in favour of setting up either an independent High Court or a permanent Bench of a neighbouring High Court for that territory. In June, 1976 a proposal was received from the Chief Minister, Goa, Daman & Diu that the territory may be provided with a Bench of a High Court of a neighbouring State preferably Maharashtra.

(b) Since the Goa Administration did not recommend a full-fledged High Court for the Union Territory, no steps have been taken in this regard.

#### **Exploratory Drilling in Diamond Harbour**

3183. SHRI JYOTIRMOY BOSU: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the ONGC will undertake the "deepest ever" off-shore exploratory drilling when it spuds the Diamond Harbour (24 Parganas district West Bengal) well No. 1 Sarisa, five kilometers from Diamond Harbour;

(b) if so, whether the exploratory drilling has already started; and

(c) if so, what are the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The Diamond Harbour well No. 1 is an on-shore well with projected depth of 5500 metres. This, however, will not be the deepest ever well as it is already proposed to drill a well at Puranpur in U.P. to a depth of 6000 mts.

(b) and (c). A new American rig ARMCO 1320-M has been erected at the site and civil construction work completed. The drilling is likely to commence in August/September, 1977.

#### **रेलवे बोर्ड में हिन्दी के लिए सदस्य की नियुक्ति**

3184. श्री नवाब सिंह चौहान : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दी का उत्तरोत्तर प्रयोग सुनिश्चित करने के लिये रेलवे बोर्ड में हिन्दी के लिये सदस्य नियुक्त करने का प्रस्ताव है